

[Shri Jawaharlal Nehru]

dents. They do not get their news as a rule, except on very special occasions, through the agency of the Government of India.

Mr. Speaker: There is no difference.

Shri Jawaharlal Nehru: I merely wanted to correct that statement to remove any misapprehension. Now, all these questions are in regard to what the Portuguese are doing within Goa territory. Broadly, our information is that they have added to their troops there, their aircraft there and generally to their military equipment. Obviously, I cannot give any details about the number of troops they have got and where they have got. But broadly, it is our information that they have been strengthening their position there.

Shri Hem Barua: May I know whether it is a fact that the Portuguese have intensified their military preparations after the statement made by the Prime Minister that we might employ force at any time to liberate Goa?

Shri Jawaharlal Nehru: I cannot give a date when they did it. They have been doing it. Possibly that statement may have had some effect on them.

Shri Goray: I would like to put one question to the Prime Minister. Things are happening in such a way that the Portuguese are strengthening their own base in Goa. Not only they are strengthening their own base but, as you read the other day, they are going out to Anjdiv and trying to see that their authority prevails there. They are threatening the people round about. I want to know, when this sort of military build-up is going on, what is it that we are doing to assure our own people and the people in Goa that what we have already said to them—that they will be liberated very soon—is going to take effect? Otherwise, Sir, the whole position will be that because of the build-up there will be demoralisation among the people of Goa and round about.

Shri Nath Pal: The adjournment motion does not, as the Prime Minister tried to say, refer only to what they are trying to do inside. We have specifically stated about the massing of Portuguese troops on our border, at Mazali Border, near Satara—I come from that area. It may be that the reports are slightly exaggerated, and we wanted to be enlightened about it. Also, we wanted to know about what my colleague Shri Goray asked, and information as to the concentration and massing of troops near our border, not deep inside.

Shri Jawaharlal Nehru: I cannot give any precise information. But, broadly speaking, they have put some of their troops near the border and some internally at various places. As for the question asked by the hon. Member Shri Goray, I can tell him that we are very much seized of the situation and we hope to take adequate steps to meet it.

Mr. Speaker: In view of the assurance given further discussion is not necessary.

REPORTED TORTURE TO DEATH OF A GOAN PATRIOT WHILE IN LOCK-UP.

Mr. Speaker: I have received another adjournment motion which says:

"Reported news that a Goan Patriot Mr. Mark Fernandes has been tortured to death in Panjim Lock Up by the Portuguese Imperialists and another Goan satyagrahi is said to be missing."

Has the Prime Minister to say anything relating to this?

Shri Jawaharlal Nehru: I am sorry, Sir, we have no information other than what has appeared in the Press about this case. I have also received a telegram to the same effect. That has appeared in the Press. But there is no further information on this.

Shri S. M. Banerjee: It is stated in the newspapers that Mr. George Vaz, Secretary of the Goan Political Convention, in a telegram to the Prime Minister, Nehru—he has disclosed that telegram and also given it to the Press—that one Mr. Mark Fernades had been tortured and perhaps killed in a Panjim lock-up. It also says that another Goan satyagrahi, Mr. Vasant Manjrekar, who had entered Goa on November 15, had not reached his home and his whereabouts were not known. The telegram was sent to the Prime Minister. I want to know when this telegram was received and whether after receiving this telegram any other information has reached the Prime Minister.

Raja Mahendra Pratap: With all respect to you, Sir, I withdraw from the House. I had some ideas, and perhaps you think they are irrelevant. Thank you very much.

Raja Mahendra Pratap then left the House.

Mr. Speaker: I cannot prevent the hon. Member from withdrawing.

Shri Jawaharlal Nehru: All the information that I have in my possession is contained in the following telegram that I received, which is really more or less a repetition of what has appeared in the Press. This telegram has been sent to me by one Mr. George Vaz from Bombay. It says:

“Mark Fernandez satyagrahi arrested in Goa 1964 returned Indian territory after four years detention. On 13th of this month crossed via Mazali into Goa on assurance from Governor-General of Goa to see sick and ailing father Fernandez never reached him—was last seen at Pollem a Portuguese check post on Goa border—now reported to be tortured and perhaps killed in Panjim lock up to extract information—father of Fernandez reported to be dangerously ill on

hearing of son's torture and death in jail—appeal intervention—similarly Vasant Manjrekar who crossed into Goa on 15th never reached him—whereabouts not known”.

I cannot guarantee the accuracy of this statement, but one certainly feels that they might well be true because the type of Portuguese behaviour that we know fits into this kind of thing.

Shri Hem Barua: Sir, I read an article a couple of days back. That article was written basing on the information that was given out by the UAR Consul, Mr. Khaleel. According to that article, it is said that the Portuguese have sharpened the edges of their weapons of torture and are inflicting all sorts of torture on the Indian prisoners in Goa jail. May I know whether the Government have any information about that.

Shri Jawaharlal Nehru: I have not seen that article; I do not know.

Mr. Speaker: I thought the hon. Member would ask whether information has been collected through some other person of the Arab Republic who is deputising for us also I think the hon. Member wants to know whether that kind of information would be available through other agencies.

Shri Jawaharlal Nehru: U.A.R. are our officially designated representatives for Portugal, and sometimes they are good enough to send a man to enquire. I do not know where that article was and what it was. We get official reports from them.

Shri Hem Barua: May I know...

Mr. Speaker: What more has he to say? Sufficient information available with the Government has been given to us. Now the Government will take steps to see what further happens and to get information.

An Hon. Member: We should take steps to liberate Goa.

Mr. Speaker: I have received another adjournment motion from Shri Braj Raj Singh about:

"Publishing of incorrect Indian maps showing the whole of Kashmir as parts of Pakistan and circulation of these maps in Orissa by "Das-Brothers" of Orissa. The maps have been used for teaching students in Orissa. This is in clear violation of the sovereignty and integrity of the country."

But for the fact that it is alleged that this is broadly circulated and taught in schools I would not have brought it up here. I have been given a copy of this map, which shows the whole of Kashmir as belonging to Pakistan. Are the students being taught with these maps?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): No, Sir. We made enquiries from the State Government of Orissa and they have informed us that the atlas was published by some Das Brothers, Berhampur, Ganjam and the mistake in the colouring of different States was the ground for confusion which was quite un-intentional. The State Government says that the publishers have expressed regret for the mistake and have already taken steps to withdraw the copies already in circulation. They have since published a correct map copy of the atlas, according to the State Government, and in these circumstances the State Government do not propose to take any further action.

Shri Braj Raj Singh: May I tell your, Sir, that this is not the only map? There is another map also in which also—it is an all-India map—Kashmir is shown as Pakistan's territory.

Mr. Speaker: By the same Das Brothers?

Shri Braj Raj Singh: Yes. The name of the atlas is *Adhunik Man-chitra*. This was circulated in the

schools and boys were being taught with this. The Chief Minister of Orissa gave an assurance that this map would be withdrawn. The assurance was given two months back. It has not yet been withdrawn. My point is this. Merely expressing an apology or showing regret on behalf of Das Brothers is not enough in such cases where there is a clear violation of India's integrity and sovereignty in publishing maps. We have been protesting about the "U.N. maps" which have been showing bits of our territory as that of Pakistan. When our own State Governments are functioning, these maps are being published. When our own people are at the helm of affairs, these people are doing like this and yet the Government of India are not taking any action. I think it is a serious matter in which the Government of India must take some serious action against the company, Das-Brothers and the Chief Minister of that State.

Shri Lal Bahadur Shastri: The Chief Minister of Orissa and the State Government took immediate action. I do not know what information the hon. Member has received. The information received by us from the State Government is that that atlas has been withdrawn and a corrected copy has been published. I do not know on what basis Shri Braj Raj Singh has to say something else. I do not know what further action can be taken. If there is any other map, I shall be glad to get it from Shri Braj Raj Singh, and we will certainly bring it to the notice of the State Government who will take quick and prompt action. These things cannot be taken in a light-hearted way.

Mr. Speaker: In view of the statement of the hon. Minister, I do not think I am called upon to give my consent to the adjournment motion. The hon. Minister has taken proper steps and those maps have been withdrawn. If there are one or two other maps, they will also be withdrawn.